

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 122
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. Applicant/petitioner

Order under Section 230-232

Order delivered on 12.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the respondent

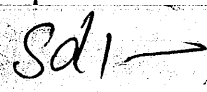
Mr. Shubham Pandey, Adv. for Ms. Lakshmi
Gurung, Sr. Stng. Counsel for IT Dept.
Ms. Sonam Sharma, CP for RD(NR)

ORDER

No one is present in support of the petition. In the interest of justice, hearing is deferred to 08.08.2019.


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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


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(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)